

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 464 of 2015 in DFR No. 2126 of 2015

Dated: 29th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Salasar Polytex Pvt. Ltd.

... Applicant/Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. S. B. Upadhyay, Mr. Sakie Jakharia
and Mr. Pavan Kumar Mishra

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran and
Mr. Shubham Arya for R.2&3

ORDER

Heard Mr. S. B. Upadhyay, learned Senior Advocate appearing for the applicant and Ms. Ranjitha Ramachandran, learned counsel for respondent Nos. 2 & 3, on the delay condonation application No.464 of 2015.

The respondents have already filed their objections/reply to the delay of condonation, which is on record.

Order Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt